

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1731
TO BE ANSWERED ON 10TH DECEMBER, 2025

ANTYODAYA ANNA YOJANA (AAY)

1731. SHRI SRIBHARAT MATHUKUMILLI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details and the number of elderly and disabled beneficiaries under the Antyodaya Anna Yojana (AAY), State-wise;
- (b) whether the Government proposes to mandate alternative, non-biometric and easily accessible authentication procedures for Fair Price Shop (FPS) operators to assist elderly, disabled and remote beneficiaries who face biometric authentication failures or are physically unable to visit the FPS;
- (c) if so, the details thereof and the timeline for its implementation;
- (d) the number of grievances received under the Public Distribution System (PDS) and the number of those grievances resolved during the last three financial years, State and year-wise; and
- (e) the number of FPS licences cancelled during the last three financial years, State and year-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): A statement showing the state-wise number of beneficiaries (including elderly and disabled beneficiaries) under Antyodaya Anna Yojana (AAY) is at **Annexure I**.

(b) & (c): All States/ UTs have been advised vide letter dated 24/10/2017 that no genuine beneficiary/ household shall be denied from receiving entitled quota of subsidized foodgrains due to failure of biometric/ Aadhaar authentication due to network/ connectivity/ linking related issues, other technical reasons or poor biometrics of the beneficiary.

(d): A statement showing no. of complaints received under TPDS during the last three years is at **Annexure II**.

(e): The Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments. The operational responsibility including issuance of licenses to Fair Price Shops (FPSs), supervision and monitoring of the functioning of Fair Price Shops etc., rest with the concerned State/UT Government.

ANNEXURE I

ANNEXURE REFERRED TO IN PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1731 DUE FOR ANSWER ON 10.12.2025 REGARDING “ANTYODAYA ANNA YOJANA (AAY)”

State/UT wise number of beneficiaries under Antyodaya Anna Yojana (AAY)

| Sl. No. | States/ UTs | Ceiling of AAY HH (in lakh) | Coverage of AAY HH as on 30.11.2025 (in lakh) |
|---------|-------------------|-----------------------------|---|
| 1 | Andhra Pradesh | 9.09 | 9.08 |
| 2 | Arunachal Pradesh | 0.38 | 0.38 |
| 3 | Assam | 7.04 | 6.73 |
| 4 | Bihar | 25.01 | 25.01 |
| 5 | Chhattisgarh | 7.19 | 7.19 |
| 6 | Delhi | 1.57 | 0.69 |
| 7 | Goa | 0.18 | 0.12 |
| 8 | Gujarat | 8.13 | 7.77 |
| 9 | Haryana | 3.03 | 2.68 |
| 10 | Himachal Pradesh | 1.97 | 1.65 |
| 11 | Jharkhand | 9.18 | 8.94 |
| 12 | Karnataka | 12.00 | 10.97 |
| 13 | Kerala | 5.96 | 5.96 |
| 14 | Madhya Pradesh | 15.82 | 14.63 |
| 15 | Maharashtra | 25.05 | 25.05 |
| 16 | Manipur | 0.64 | 0.64 |
| 17 | Meghalaya | 0.70 | 0.70 |
| 18 | Mizoram | 0.26 | 0.26 |
| 19 | Nagaland | 0.48 | 0.48 |
| 20 | Odisha | 12.65 | 12.53 |
| 21 | Punjab | 1.79 | 1.79 |

| | | | |
|--------------|------------------|---------------|---------------|
| 22 | Rajasthan | 9.32 | 6.29 |
| 23 | Sikkim | 0.17 | 0.17 |
| 24 | Tamil Nadu | 18.65 | 18.64 |
| 25 | Telangana | 6.49 | 5.67 |
| 26 | Tripura | 1.13 | 1.09 |
| 27 | Uttar Pradesh | 40.95 | 40.90 |
| 28 | Uttarakhand | 1.91 | 1.84 |
| 29 | West Bengal | 19.86 | 16.42 |
| 30 | A&N | 0.11 | 0.04 |
| 31 | DNH&DD | 0.08 | 0.05 |
| 32 | Lakshadweep | 0.01 | 0.01 |
| 33 | Chandigarh (DBT) | 0.09 | 0.00 |
| 34 | Puduchery (DBT) | 0.32 | 0.25 |
| 35 | J&K | 2.76 | 2.33 |
| 36 | Ladakh | 0.06 | 0.06 |
| Total | | 250.00 | 237.00 |

ANNEXURE II

ANNEXURE REFERRED TO IN PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1731 DUE FOR ANSWER ON 10.12.2025 REGARDING “ANTYODAYA ANNA YOJANA (AAY)”

Complaints on TPDS received From Individuals, Organizations & through Media Reports Etc. during the last three years

| S. No. | State/ UT | 2022 | 2023 | 2024 |
|--------|-------------------|------|------|------|
| 1 | Andhra Pradesh | 25 | 41 | 39 |
| 2 | Arunachal Pradesh | - | 10 | 1 |
| 3 | Assam | 13 | 48 | 178 |
| 4 | Bihar | 224 | 380 | 1720 |
| 5 | Chhattisgarh | 39 | 35 | 69 |
| 6 | Delhi | 212 | 256 | 346 |
| 7 | Goa | 1 | 3 | 2 |
| 8 | Gujarat | 147 | 82 | 182 |
| 9 | Haryana | 87 | 347 | 240 |
| 10 | Himachal Pradesh | 6 | 9 | 8 |
| 11 | J&K | 19 | 24 | 57 |
| 12 | Jharkhand | 236 | 348 | 738 |
| 13 | Karnataka | 38 | 85 | 126 |
| 14 | Kerala | 7 | 6 | 8 |
| 15 | Madhya Pradesh | 101 | 187 | 157 |
| 16 | Maharashtra | 118 | 181 | 376 |
| 17 | Manipur | 1 | 2 | - |
| 18 | Meghalaya | - | 2 | 5 |
| 19 | Mizoram | - | 1 | - |
| 20 | Nagaland | - | - | - |
| 21 | Odisha | 44 | 66 | 217 |
| 22 | Punjab | 31 | 86 | 115 |
| 23 | Rajasthan | 72 | 93 | 121 |
| 24 | Sikkim | - | - | - |
| 25 | Tamil Nadu | 55 | 103 | 151 |
| 26 | Telangana | 10 | 40 | 36 |
| 27 | Tripura | 5 | 17 | 5 |
| 28 | Uttarakhand | 53 | 54 | 68 |

| | | | | |
|--------------|-----------------------------|-------------|-------------|-------------|
| 29 | Uttar Pradesh | 714 | 1614 | 2201 |
| 30 | West Bengal | 129 | 169 | 160 |
| 31 | A&N Island | 3 | - | - |
| 32 | Chandigarh | 4 | - | - |
| 33 | D& N Haveli and Daman & Diu | - | 3 | - |
| 34 | Lakshadweep | 1 | 1 | - |
| 35 | Puducherry | 3 | 2 | 5 |
| 36 | Ladakh | - | - | - |
| TOTAL | | 2398 | 4295 | 7331 |